

भारतीय दूरसंचार विनियामक प्राधिकरण

TELECOM REGULATORY AUTHORITY OF INDIA भारत सरकार/Government of India



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No.102-3/2016-NSL-II

Date: 20th January 2017

To
The Secretary,
Department of Telecommunications,
Sanchar Bhawan, 20, Ashoka Road,
New Delhi – 110 001.

Subject: Recommendations on "In-Building Access by Telecom Service

Providers" - regarding.

Keeping in view the requirement to evolve a framework applicable to inbuilding facilities to enable the telecom operators to obtain efficient access on reasonable terms and conditions, the Authority, *suo-motu*, decided to initiate a consultation process on the issue.

- 2. Accordingly, a Consultation paper on "In-Building Access by Telecom Service Providers" was released on 6^{th} June 2016 seeking the comments of the stakeholders. An Open House Discussion on the issue was also convened on 30^{th} September 2016 at New Delhi.
- 3. Based on the comments received from the stakeholders and its own analysis, the Authority has finalised its Recommendations on "In-Building Access by Telecom Service Providers". The Authority's recommendations are enclosed herewith.
- 4. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI www.trai.gov.in

This letter issues with the approval of the Authority.

Encl: As above

(Sudhir Gupta) Secretary, TRAI